

(59)

CENTRAL ADMINISTRATIVE TRIBUNAL,
JABALPUR BENCH,
JABALPUR

Contempt Petition No. 44 of 2004
in Original Application No. 214 of 2000

Jabalpur, this the 15th day of January, 2007

Hon'ble Dr. G.C. Srivastava, Vice Chairman
Hon'ble Mr. A.K. Gaur, Judicial Member

Shri Dinesh Chandra Dwivedi,
S/o. Shri Brijwasi Lal Dwivedi,
Aged 43 years, Working as Cashier
in Railway Employees, Consumers'
Co-operative Stores, Jabalpur (MP). Applicant

(By Advocate – Shri G.S. Namdeo on behalf of Smt. S. Menon)

V e r s u s

1. Shri R.K. Singh,
Chairman,
Railway Board,
Railway Bhawan,
New Delhi.
2. Shri V.P. Khare,
Divisional Railway Manager,
Central Railway,
Jabalpur (MP). Respondents

(By Advocate – Shri H.B. Shrivastava alongwith Shri M.N.
Banerjee)

O R D E R (Oral)

By Dr. G.C. Srivastava, Vice Chairman –

Heard the learned counsel for the parties.

2. The learned counsel for the respondents has produced the copy of the order passed by the Hon'ble Supreme Court on 3.1.2007 in

SLP Nos. 18272-18278/2004, whereby the operation of the order passed by the Hon'ble High Court in WP No. 6661/2002 had been stayed. It has been submitted by the respondents that this Writ Petition has arisen out of OA No. 905 of 1996 on which the applicant had relied in his own case i.e. in OA No. 214 of 2000. In this CCP it has been alleged that the order of the Tribunal in OA No. 214 of 2000 has not been complied with as yet. However, since the matter has been stayed by the Hon'ble Supreme Court no case for contempt is made out. Accordingly, the contempt petition is dismissed and notices issued are discharged.

A.K.Gaur
(A.K.Gaur)
Judicial Member

G.C.Srivastava
(Dr. G.C. Srivastava)
Vice Chairman

“SA”

पृष्ठांकन सं. शो/न्या.....जबलपुर, दि.....
प्रमिलिका/प्रमिल नाम/सिद्धान्तः—

- (1) रामेश विजयनाथ विजयनाथ, जबलपुर
- (2) विजयनाथ विजयनाथ, जबलपुर
- (3) विजयनाथ विजयनाथ, जबलपुर
- (4) विजयनाथ विजयनाथ, जबलपुर

सूचना द्वारा दिलाई गई जानकारी
— १६/१८ राजस्थान

Issued
on 16.1.07
AM